

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**EP-14(ND) 2017 In  
CP 124(ND) 2016**

**PRESENT: SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2017**

**NAME OF THE COMPANY:** Sh. Chetlur Sreenivasa Charlu Vs. Unitech Ltd.


**SECTION OF THE COMPANIES ACT:** 424

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s) :	None		
	For the Respondent(s):	None		

**ORDER**

Present : None

To come up for hearing on 1<sup>st</sup> September, 2017.

  
**(Ina Malhotra)  
Member (J)**

(Lekh Raj Singh)